GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA UNSTARRED QUESTION NO. 1616 TO BE ANSWERED ON 08th DECEMBER, 2021

EXPORT CLEARANCE PROCESS

1616. SHRI SANJAY KAKA PATIL:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has made a new policy to improve export clearance process for agricultural products and if so, the details thereof;
- (b) whether the Government has held talks with other countries to 'No Border Seal' for agricultural products which are perishable like grapes, other fruits and vegetables;
- (c) if so, whether the Government has taken away decision to prepare an agreement for the same; and
- (d) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SMT. ANUPRIYA PATEL)

(a) to (d): The Government is facilitating export of agricultural commodities through inspection and phytosanitary certification as per the requirements of importing countries. This is undertaken as per International Plant Protection Convention (IPPC), 1951 of Food & Agriculture Organization of the United Nations (FAO). Presently, there are 73 Plant quarantine Stations at different international airports, seaports and land frontiers implementing the plant quarantine regulations. Approval/accreditation/registration is also granted for treatment providers (Aluminum Phosphide fumigation/ forced hot air treatment, irradiation, vapour heat treatment & hot water immersion treatment etc.), pack houses, farm units, warehouses and processing units for fulfilling product-specific requirements of importing countries.

The existing Plant Quarantine Information System (PQIS) is being replaced by Plant Quarantine Management System (PQMS), a new online system, which would integrate with the "e-phyto system of IPPC and would ease the process of export of agricultural commodities.
